(c) if so, the outcome of the assessment?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE):(a) In the wake of agriculture breakthrough the employment prospects of the agriculture engineers both in the public and private sector is expected to improve.

- (b) Comprehensive assessment of the above position has yet been made.
 - (c) Does not arise.

Utilisation of the Services of Agricultural Engineers

59P7. SHRI D.N. PATODIA: Will the Minister of FOOD AND AGRICUL-TURE be pleased to state:

- (a) Whether it is a fact that at their recent meeting at Pantnagar, the Indian Society of Agricultural Engineers have suggested that agricultural engineers should be associated in viable projects like hiring and servicing of farm equipments and the bodies like the Agro-Industries Corporation the Food Corporation of India and the Industry should sponsor research schemes which will give better participation opportunities to the agricultural engineers;
- (b) whether the existing facilities for training of agriculture engineers in research projects pertaining to farm equipments are adequate; and
- (c) whether the proposal made at part (a) above has been considered and if so, whether Government propose to formulate any scheme in the near future to give better opportunities to agriculture engineers?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) Yes, but the official proceedings of the meeting are awaited.

(b) The existing facilities for training of agriculture engineers in research projects pertaining to farm equipment are limited.

(c) The proposals made at (a) will be examined after the official proceedings of the Society are received. The training aspect of agricultural engineering is expected to be considered at the next Agricultural Education conference.

Machinery of National Sugar Mills, Ahmadpur, West Bengal

5918. SHRI JYOTIRMOY BASU: Will the Minister of FOOD AND AGRI-CULTURE be pleased to state:

- (a) whether during the President's rule in West Bengal between February, 1968 and February, 1969, some machinery belonging to the National Sugar Mills, Ahmadpur were sold by the West Bengal Government to certain persons or firms;
 - (b) if so, the reasons therefor;
- (c) the purchase price of those machinery and the price at which they were sold;
 and
- (d) the names of the persons or the firms to whom the machinery were sold?

THE MINISTSR OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE. COMMUNITY DEVELOPMENT & CO-OPERATION (SHRI ANNASAHIB SHINDE): (a) The to (d). Government of West Bengal has reported that some properties of the National Sugar Mills, Ahmadpur, mortgaged with the State Government were put to public auction on the 3rd February, 1969. As the bid was not acceptable in consideration of the reserved price, the auction was closed.

The purchase price in respect of the machinery/property mortgaged with the State Government is not known.

Working of Flour Mills in States

5919. SHRIMATI JYOTSNA CHANDA: Will the Minister of FOOD AND AGRICULTURE be pleased to state;

(a) whether it is a fact that the Flour Mills in Haryana, Rajasthan, Bihar and West Bengal not registered under the Industries (Development and Regulations) Act, 1951, are not being considered as standard